

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/256/2022, IA (IBC)/221/2023, Contempt A (IBC)/5/2023 in CP(IB) No.720/9/HDB/2019
NAME OF THE COMPANY	SSB Structural & Galvanising Pvt Ltd
NAME OF THE PETITIONER(S)	Bharat Industrial Corporation
NAME OF THE RESPONDENT(S)	SSB Structural & Galvanising Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/256/2022

Present: Ld. PCS Ms. Devangi for the Applicant.

Ld. Counsel Ms. Vaishnavi Ambadipudi for the Respondent.

For hearing, **matter is adjourned to 03.06.2024.**

IA (IBC)/221/2023

Present: Ld. PCS Ms. Devangi for the Applicant.

Ld. Counsel Mr. Ravi Kumar for the Respondent.

Matter is adjourned to 03.06.2024.

Contempt A (IBC)/5/2023

Present: Ld. PCS Ms. Devangi for the Applicant.

Ld. Counsel Mr. Ravi Kumar for the Respondent.

Last opportunity is granted for filing of Vakalat as well as Counter. **Matter is adjourned to 03.06.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)